COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 90 OF 2016

Dated: 29th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Essar Power Gujarat Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Mr. S.R. Pandey (Rep.) for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

List the matter on ***29.11.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt